## <u>COURT-I</u>

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

### APPEAL NO. 101 OF 2016

# Dated: 23rd May, 2018

### Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

| In the matter of:<br>Power Grid Corporation of India Ltd.<br>Vs. |   |   | Appellant(s)  |
|--|---|---|---------------|
| Central Electricity Regulatory Commission & Ors.                 |   |   | Respondent(s) |
| Counsel for the Appellant(s)                                     | : | Ms. Suparna Srivastava<br>Ms. Sanjna Dua                              |               |
| Counsel for the Respondent(s)                                    | : | Mr. Sethu Ramalingam for R-1  |               |
|  |   | Mr. S. K. Agrawal<br>Mr. A.P. Sinha<br>Ms. Shikha Saloni for R-3 to 5 |               |
|  |   | Mr. Pradeep Misra<br>Mr. Manoj Kr. Sharma for R-10                    |               |
|  |   | Mr. Vishnu S. Pillai <i>for</i><br>Mr. S. K. Chaturvedi for R-11      |               |
|  |   | Mr. R.B. Sharma for R-13  |               |

### <u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>12.09.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

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